

(b) if so, the details thereof?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) and (b). The textile machinery industry has been included in the Technology Upgradation Scheme. In the decentralised powerloom sector there is a scheme to upgrade technology with regard to design, development and diversification of production.

Directive of Supreme Court to States to Provide Medical Seats

449. SHRI DHARMESH PRASAD VARMA:
SHRI SHANTILAL PURUSHOTTAM DAS PATEL:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Supreme Court has issued a directive to all the States/Union Territories regarding allotment of medical seats for Central quota;

(b) if so, the details of the directives issued by the Supreme Court; and

(c) to what extent these directives have been implemented by the States/Union Territories?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROURAY). (a) to (c). Yes. The Supreme Court had issued directives to the concerned States/UTs except Jammu and Kashmir and Andhra Pradesh for allotment of 15% MBBS/BDS and 25% Post-graduate Medical/Dental seats in each medical college or institution other than private colleges without taking into account any reservations. All the concerned States/UTs have fully implemented these directives and are contributing

the seats to the Central quota.

[*Translation*]

Thefts in FCI Godowns, Sitapur

450. SHRI RAM LAL RAHI: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) the number of incidents of thefts reported in the godowns of Food Corporation of India situated in Sitapur District of Uttar Pradesh during the year 1988-89 and 1989-90;

(b) the action taken so far in regard to these thefts;

(c) whether Government propose to take any corrective steps to prevent thefts in the godowns; and

(d) if so, the details thereof?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA): (a)

1988	—	89	—	Nil
1989	—	90	—	1

(b) An FIR has been lodged with the police. Departmental action against the defaulters has also been initiated.

(c) Yes, Sir.

(d) Existing security measures have been tightened by inducting more watchmen and increasing the frequency of checking during night.

Appointment of Public Health Visitors

451. SHRI YAMUNA PRASAD SHASTRI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state: